

(iv) Fourth Report on Action Taken by the Government on the Observations/Recommendations contained in the Fortieth Report of the Committee (Seventeenth Lok Sabha) 'Transforming Fair Price Shops' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a communication has been received from Dr. Medha Vishram Kulkarni, Member, stating that she is unable to attend the sittings of the current 266th Session of Rajya Sabha from 27th November to 20th December 2024 due to personal reasons.

Does she have the permission of the House for remaining absent from 27th November to 20th December, 2024 during the current 266th session of the Rajya Sabha?

(No hon. Member dissented)

Permission to remain absent is granted.

Observations by the Chair

MR. CHAIRMAN: Hon. Members, I have received 20 notices under Rule 267. ...*(Interruptions)*... Hon. Members, the notices of Shri Pramod Tiwari, Shrimati Rajani Ashokrao Patil, Shrimati Phulo Devi Netam, Shri Anil Kumar Yadav Mandadi, Dr. Syed Naseer Hussain, Shri Akhilesh Prasad Singh, Shri Vaiko and Shrimati Jebi Mather Hisham have demanded discussion on the allegation of corruption and wrongdoings against Adani Group. The notices of Shri Ramji Lal Suman, Shri Javed Ali Khan, Shri Neeraj Dangi and Shri A.A. Rahim have demanded discussion over recent violence and law and order situation in Sambhal, Uttar Pradesh. The notices of Shri Ajit Kumar Bhuyan and Sri Tiruchi Siva have demanded discussion over law and order situation in the State of Manipur. The notices of Shri Anil Kumar Yadav Mandadi, Shri Neeraj Dangi and Shri Imran Pratapgarhi have sought discussion on the recent controversy regarding Ajmer Sharif Dargah in Rajasthan. Shri Sanjay Singh has demanded discussion over increasing crimes in Delhi. Shri Raghav Chadha has sought